

(a) the names of industries in India that have been given loans from the loans obtained by India from the World Bank;

(b) the amount taken; and

(c) the conditions, if any, of such loans?

The Minister of Finance (Shri C. D. Deshmukh): (a) No industry in India has so far been given any loan from the loans obtained by India from the International Bank for Reconstruction and Development.

(b) and (c). Do not arise.

Kumari Annie Mascarene: May I know whether any loan is given through the Industrial Finance Corporation?

Shri C. D. Deshmukh: Negotiations have nearly been completed but they cannot be finalised until the I.F.C. is ready to sign the loan agreement on the passage of this recent Industrial Finance Corporation Amendment Bill.

Shri A. M. Thomas: May I know whether the Government is aware that the 65½ lakhs sanctioned to Travancore-Cochin Industries have not been paid because the Industrial Finance Corporation has insisted that the factories should be insured whereas they have already been insured through the State Insurance Scheme?

Shri C. D. Deshmukh: We are dealing with loans from the International Bank for Reconstruction and Development and not rupee loans given by the Industrial Finance Corporation. I am therefore unable to answer this question without notice.

Dr. M. M. Das: May I know, Sir, whether the provisions of the Industrial Finance Corporation Act as has been amended recently will also be applicable to the loanees who have taken loans before the passing of this Amendment Act?

Shri C. D. Deshmukh: No. I do not think it has any retrospective application.

Shri K. K. Basu: May I know whether the loan from the World Bank to the Iron and Steel Corporation has been finalised?

Shri C. D. Deshmukh: It has not been finalised.

EMPLOYEES OF HYDERABAD

*1217. **Shri S. A. Khan:** (a) Will the Minister of States be pleased to

state whether any assurance was given to the employees of the Government of Hyderabad after the State's integration with the Union that their legitimate rights and privileges will be safeguarded?

(b) If so, have Government taken any steps to safeguard the rights of the employees of Hyderabad Mint after the demonitization of the Hyderabad Currency?

The Minister of Home Affairs and States (Dr. Katju): (a) The following assurance was conveyed to Part B States in connection with the absorption of staff as a consequence of financial integration with the Centre:

"The permanent staff wholly (or substantially) engaged on work connected with 'federal' subjects in States on the prescribed date should be taken over by the Centre in appropriate grades and upon terms not less advantageous in the service of the States. Temporary staff so engaged should also be similarly absorbed so far as possible, having due regard to their suitability."

(b) The matter is under the consideration of the Government of India.

WRITTEN ANSWERS TO QUESTIONS

GIRL GUIDES ASSOCIATION OF INDIA

*1188. **Sardar Hukam Singh:** (a) Will the Minister of Education be pleased to state whether the Girl Guides Association of India has formally joined the Bharat Scouts Guides?

(b) What amounts received by these associations, are grants from the Central Revenues for their administrative expenses?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes.

(b) During 1951-52, the Bharat Scouts and Guides received a grant of Rs. 35,000/- and the Girl Guides Association received a grant of Rs. 2,500/- from the Government of India. During the current financial year a consolidated grant of Rs. 32,400/- is likely to be paid to the Bharat Scouts and Guides.

STIPENDS FOR SCHEDULED CASTES, ETC.

*1192. **Shri Balmiki:** Will the Minister of Education be pleased to state:

(a) the number of applications received for Government of India